$~R-62

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CRL. A. 143/2021

MOBASHAR JAWED AKBAR ..... Appellant

Through: Mr. Geeta Luthra, Sr. Adv with Ms. Shivani Luthra Lohiya, Ms. Asmita Narula, Ms. Apoorva Maheshwari, Ms. Niharika Karanjawala, Ms, Apoorva Pandey, Mr. Shahyan Khan, Mr. Vivek Suri, Mr. Veerinder Singh Sandhu, Mr. Sandeep Kapur, Advocates.

versus

PRIYA RAMANI ..... Respondent

Through: None.

CORAM:
HON'BLE MR. JUSTICE TALWANT SINGH

O R D E R

% 19.09.2022

1. At the request of learned counsel appearing for the petitioner, list on 27.09.2022.

2. Let brief written synopsis not exceeding two pages be filed in the meantime.

TALWANT SINGH, J

SEPTEMBER 19, 2022/nk/ak

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